

(ii) Oil India Ltd., a joint venture of Government of India and Burmah Oil Co., for exploration, production and transportation of Crude oil.

(iii) Standard Vacuum Refinery.

(iv) In few other cases, small quantities of some types of machinery falling under Schedule 'A' have been allowed to be included in the otherwise large product-mix licensed to these units under the Industries Act as permitted under the Industrial Policy Resolution.

(b) The number of cases in which majority capital participation by foreign collaboration was allowed, was 12 in the first nine months of 1961, i.e. January—September, 1961 out of over 300 and more foreign financial and/or technical collaboration agreements approved during this period.

Majority Foreign Capital participation has been permitted only in essential industries such as manufacture of Coal Washeries, Paper Machinery, Automobile Electrical equipment, Ball Bearings, Automatic Lathes, Dithane Fungicides and Plastics, etc.

#### **Cultural Delegation going abroad**

..\*623-A. **Shri B. C. Mullick:** Will the **Prime Minister** be pleased to refer to the reply given to Starred Question No. 221 on the 9th August, 1961 and state:

(a) whether Government have amended its policy of not issuing passports to the cultural delegations going direct to any foreign country if these invitations are not routed through the Ministry; and

(b) if so, since when?

**The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):**

(a) and (b). There has been no change in the policy regarding the

grant of passport facilities to cultural delegations proceeding abroad on invitation received direct from foreign countries.

#### **Survey of Tea Industry**

\*627. **Shri P. C. Borooah:** Will the **Minister of Commerce and Industry** be pleased to state:

(a) whether the Tea Board had launched a survey of the tea industry to study the cost structure and quality of Indian tea;

(b) if so, whether the survey has since been completed; and

(c) what are the findings?

**The Deputy Minister of Commerce and Industry (Shri Satish Chandra):**

(a) A survey of cost of production only in the different tea districts has been undertaken by the Tea Board.

(b) Not yet, Sir.

(c) Does not arise.

#### **Jute Mills**

\*628. { **Shri Rameshwar Tantia:**  
**Shri P. C. Borooah:**  
**Shri P. G. Deb:**

Will the **Minister of Commerce and Industry** be pleased to state:

(a) whether the Jute Mill owners have demanded 48 working hours per week in Jute Mills; and

(b) if so, what is Government's decision in the matter?

**The Deputy Minister of Commerce and Industry (Shri Satish Chandra):**

(a) and (b). Jute Mills have started 48 hours a week working from the 16th October, 1961.

#### **Institute of Machine Tool Design and Technology**

\*629. **Shri Khimji:** Will the **Minister of Commerce and Industry** be pleased to state:

(a) the progress made in regard to the setting up of 'Institute of Machine Tool Design and Technology' at Ranchi and at Bangalore; and

(b) whether there are any further proposals for setting up of such institutes in other places?

**The Minister of Industry (Shri Manubhaj Shah):** (a) and (b). A statement is laid on the Table of the House.

**STATEMENT**

In so far as the 'Central Machine Tool Institute' to be set up at Bangalore is concerned, final project report has been received from Czech experts and is under examination. The Institute will be registered under Societies' Registration Act, 1860 at Bangalore soon.

As regards the proposed 'Central Institute for Machine Designing a Committee has been set up to consider the lines on which such an Institute may be established, including its scope, location, estimates of costs etc. The report of the Committee is awaited.

Proposals for other machine designing institutes would be considered from time to time.

**Indian Commissioners-General for Economic Affairs in U.K. & U.S.A.**

\*634. **Shri H. N. Mukerjee:** Will the Prime Minister be pleased to state:

(a) whether any positive arrangements have been made regarding the co-ordination of the work to be done by our Commissioners-General for Economic Affairs in the United Kingdom and the United States of America and by our High Commissioner and Ambassador in the two respective countries; and

(b) whether such arrangements, if any, are working satisfactorily?

**The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):** (a) and (b). Satisfactory arrangements for such co-ordination were made in both countries. It has since

been decided to wind up the offices of the Commissioners-General for Economic Affairs in Washington and London.

**Tibetan Refugees**

\*635. { **Shri N. R. Muniswamy:**  
**Shri P. C. Borooah:**

Will the Prime Minister be pleased to state:

(a) whether the attention of Government has been drawn to the news item in the *Statesman* dated the 29th October, 1961 reporting that a large number of Tibetans are planning to migrate into India;

(b) if so, whether the news has been officially confirmed; and

(c) what action, if any, has been taken by Government in the matter?

**The Parliamentary Secretary to the Minister of External Affairs (Shri J. N. Hazarika):** (a). Yes, Sir.

(b). No confirmation is available.

(c). Does not arise.

**All India Dock Workers Advisory Board**

\*635-A. { **Shri Tangamani:**  
**Shri Indrajit Gupta:**

Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that the All India Dock Workers Advisory Board has not met even once during 1960 and 1961;

(b) if so, the reasons for the same;

(c) whether there is any proposal to reconstitute the said Board; and

(d) if so, when it is expected to be done?

**The Deputy Minister of Labour (Shri Abid Ali):** (a) Yes.

(b) The function of the Committee is to advise upon such matters as may be referred to it. A meeting of